

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 108(ND)/2017

IN THE MATTER OF:

M/s Abhijat Paliwal

.... APPLICANT / PETITIONER

Vs.

M/s Apramey Infrastructure Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 271(e)

Order delivered on 13.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER

**:- Mr. Ashish Aggarwal, Advocate
Mr. Gurcharan Singh, Advocate**

For the RESPONDENT

:-

ORDER

Learned Counsel for the parties are present. Since the matter is already part heard before the Hon'ble Principal Bench let the matter be placed before the Hon'ble Principal Bench on 19th September 2017.

Sd-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**